

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

21. Company Appeal/3/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.06.2024**

NAME OF THE PARTIES:- IIRF India Realty XII Ltd.
V/s
Registrar of Companies Mumbai.

Section: 252(3) of Companies Act, 2013

ORDER

Adv. Astha Ojha a/w Adv. Jash Shah a/w Adv. Md. Shahan Ullah appeared for the Petitioner/Applicant. Adv. H G Khambete appeared for the Respondent No. 3 through VC. Shivraj C Ranjeri, RoC, Mumbai appeared through VC. Heard, and **Reserved for Orders.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

SALAM

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)